

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-334

CA-251/2021

In

92/241/242/ND/2021

IN THE MATTER OF:

M/s. The Hamlin Trust & Ors.

Vs.

M/s. Rattan India Finance Pvt. Ltd. & Ors.

....APPLICANT/PETITIONER

....RESPONDENT

SECTION

U/s 241-242

Order delivered on 30.11.2021

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Sr Counsel -Mr. P Nagesh, Mr. Manoj K Singh and Ms. DaizyChawla, Ms. Vijaya Singh, Ms. Neha Mittal S&A.


For the Respondent

: Mr. KapilSibal, Sr. Advocate, Mr. ArunKathpalia, Sr. Advocate, VijayendraPratap Singh, AdityaJalan, AmbareenMujawar, RaghavChadha, Raghav Seth, UrvashiMisra, Anant Narayan Misra, advocates for Respondent No. 2

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 08.12.2021.


(Madhu Narula)
Court Officer